

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2174
ANSWERED ON:24.07.2014
KUDANKULAM POWER PROJECT
Kodikunnil Shri Suresh

Will the Minister of POWER be pleased to state:

- (a) whether the Government has commissioned the Kudankulam power project;
- (b) if so, the details thereof;
- (c) whether the production has reached the maximum capacity and if so, the maximum capacity of this project;
- (d) the share of power to each State from this project;
- (e) the electricity distributed to Kerala since the commissioning of this project; and
- (f) whether the Union Government is planning to increase the share of Kerala and if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) to (c) : The Kudankulam Nuclear Power Project (KKNPP) comprises two units of 1000 MW each. Unit – 1 has achieved full power (1000 MW) on June 07, 2014. Unit-2 is expected to be commissioned shortly.

(d) : As per existing guidelines for allocation of power, the entire power to be generated from the Kudankulam Nuclear Power Plant (2x1000 MW) has already been allocated amongst the beneficiary States on 05.02.2004 as under:

States	Entitlements of constituents after relinquishment of shares by Andhra Pradesh (MW)
Karnataka	442
Tamil Nadu	925 (including 10% Home State entitlement)
Kerala	266
Puducherry	67
Unallocated	300
Total	2000

(e) : Energy scheduled from Kudankulam Power Project to Kerala during the period January, 2014 to June, 2014 is given below:

Month	Energy scheduled from KKNPP to KERALA (MU)
Jan-14	20.881
Feb-14	17.878
Mar-14	55.428
Apr-14	54.861
May-14	40.97
Jun-14	63.568

(f) :No, Madam.